



Central Administrative Tribunal Principal Bench

OA No. 4008/2018 and
MA No. 3709/2019

New Delhi this the 25th day of November, 2019

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

(By Advocate : Sh. A K Behera with Sh. Vishwa Pal Singh,
Sh. Surjeet Singh)

Versus

1. Union of India
Min. of Communication &
Information Technology Department
of Posts through its Secretary, Dak
Bhawan, Sansad Marg, New Delhi.
2. The Director General of
Postal Service, Department of
Posts (Recruitment Division)
Dak bhawan, Sansad Marg, New Delhi.
3. Sr. Superintendent Post Offices
Gandhinagar-Division, Gandhinagar
Gujarat-382010.

...Respondents

(By Advocate : Sh. Vijendra Singh)

**O R D E R (Oral)****Hon'ble Mr. Pradeep Kumar, Member (A)**

1.0. In compliance with the directions issued by the Tribunal, the respondents submitted a copy of Office Order issued on 19.11.2019 wherein it is stated that during the pendency of the OA, the applicant has since been reinstated to the service.

2.0 A copy of the said order was also given to the applicant's counsel. After going through the same, the applicant is satisfied.

3.0 Matter has been considered. Accordingly, the OA is disposed off as having become infructuous. The pending MA No.3709/2019 is also disposed off. No costs.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

Sarita